

**NATIONAL COMPANY LAW TRIBUNAL
INDORE BENCH AT AHMEDABAD
COURT 1**

TP/MP/ 223 of 2019 [CP 88 of 2018] With IA 95 of 2019

**Coram: MADAN B. GOSAVI, MEMBER (JUDICIAL)
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
INDORE BENCH AT AHMEDABAD OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.02.2021**

Name of the Company: Vinay Kumar Gupta
V/s
Visharad Formulations Pvt Ltd & Ors

Section: 241-242 of the Companies Act, 2013/424(h) of Co. Act 2013 r.w 11 of NCLT
rules 2016

ORDER

No one appeared for the Petitioner as well as for the Respondent.

Matter to appear for further consideration on 16.04.2021.


(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)

Dated this the 18th day of February, 2021


(MADAN B GOSAVI)
MEMBER (JUDICIAL)